

Name of the Corporate Debtor: REXSONA TILES PRIVATE LIMITED Date of Commencement of Liquidation: 08-12-2025; List of Stakeholders as on Date: 20-01-2026; Name of IP: Mr. Vinod Tarachand Agrawal; Process Number: 1; Last 5 digit of registration number: 11090

| Sl. no. | Category of stakeholders | Summary of claims received | | Summary of claims admitted | | Amount of contingent claims | Amount of claims rejected | Amount of claims under verification | Details in annexure |
|---------|---|----------------------------|--------------|----------------------------|--------------|-----------------------------|---------------------------|-------------------------------------|----------------------------|
| | | No. of claims | Amount (Rs.) | No. of claims | Amount (Rs.) | | | | |
| 1 | Unpaid insolvency resolution process costs | | | | | | | | NA |
| 2 | Liquidation costs incurred till date | | | | | | | | NA |
| 3 | Secured financial creditors | | | | | | | | NA |
| 4 | Unsecured financial creditors | 2 | 6331695 | 2 | 6331695 | | | | Annexure 4 |
| 5 | Operational creditors (Workmen) | | | | | | | | NA |
| 6 | Operational creditors (Employees) | | | | | | | | NA |
| 7 | Operational creditors (Government Dues) | 2 | 1920668 | 1 | 1032 | | | 1919636 | Annexure 7 |
| 8 | Operational creditors (other than Workmen, Employees and Government Dues) | 3 | 20120270 | 3 | 20120270 | | | | Annexure 8 |
| 9 | Other stakeholders, if any (other than financial creditors and operational creditors) | | | | | | | | NA |
| Total | | 7 | 28372633 | 6 | 26452997 | 0 | 0 | 1919636 | |